484939.41 hectare has been brought under afforestation and 3867.83 lakh seedlings were distributed for plant-ting on private land in the last three years under the point on 16 of the 28 Point Programme.

- (b) The Department of Wastelands Development nag, commissioned National Wasteianas JxtencuieaUo/t ject with the coitaOoiation of the National Remote Sensing Agency. Under this .Programme '&& districts ipi trie country having more than 5 per cent of tne geographical area as wastelands have been mapped. Precise inioimation regarding the whole country including Maharashtra is not available. However, according to one estimate, the extent a'i wastelands in Maharashtra is 14.48 million hectares. :
- (c) The Department of Wastelands implementing various Development is programmes for the development of non-forest wastelands through the schemes of Integrated Wastelands Development Projects, Grants-in-Aid to Voluntary Agencies, Technology Development and Extension, Investment Promotional Wastelands Scheme and Development Task Force throughout the including Maharashtra. These country are open for implementation by schemes Government and "Voluntary various Agencies. Besides these schemes oif the Department of Wastelands Development, various other schemes of Government of India such as Drought Prone Areas Programme, Jawahar Rozgar Yojana, Employment Assurance Scheme, Social Forestry Scheme, are also under implementation through various departments of the Government of India and the Government. Further, the State State Government of Maharashtra has to develop Wastelands on programmes micro watershed barijs aiftec doing actual survey in the villages selected under Watershed Conservation Programme. The State like Employment Schemes Guarantee Scheme linked horticulture,

and Employment Guarantee Scheme lonked Social Forestry are being used for Development of Wastelands.

Bungling of one Crore Rupees by **Engineers of Red**

1467. SHRI JALALUDIN ANSARI: SHRI GAYA SINGH:

Will the PRIME MINISTER be pleased to

- (a) whether Government atten tion has been drawn to the newsitem that appeared in the 'Indian Express' of NovemDer 8, 1994 regarding bung- (g of more than one crore rupees of the Jawahar Rozgar Yojana funds two engineers of Rural Engineering Department (RED) at Ranchi in Bshar;
- (b) if BO, the details and Governmen't reaction thereto; and
- (c) whether it is a fact that neither oif them was given even a show cause notice after the fraud was detected?

THE MINISTER OF STATE TN THE MINISTRY OF RURAL DEVELOPMENT (DEPARTMENT OF RURAL DEVELOPMENT) (SHRI RAM-ESHWAR THAKUR): (a) Yes, Sir.

(b) and (c) The matter has been erred to the Government of Bihar hich is the competent authority in the matter of disciplinary action against State Government officials.

New Sthenics based on foreign aid

1468. SHRI V. RAJ AN CHELLAP-PA. Will the PRIME MINISTER be pleased to rtate:

- (a) whether Government are developing any new schemes solely based on foreign aid for the batterment of the living standards in rural areas;
- (b) the steps taken to attract help to formulate rural development programmes:
- (cl whether it is a 'Fact that local talent is being ignored due to such dependence on foreign agencies; and